



**Completion of Recovery Certificate No. RC 2319 of 2019 Amul Gagabhai Desai
(PAN: AHDPD3526G) in the matter of Ushdev International Limited.**

Recovery Certificate No. **RC 2319 of 2019 dated June 28, 2019** was drawn against **Amul Gagabhai Desai (PAN: AHDPD3526G)** for a sum of **Rs. 21,49,603/- (Rupees Twenty-One Lakh Forty-Nine Thousand Six Hundred Three Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. EAD-9/AO/SM/144-162/2018-19 dated 14/11/2018 in the matter of Ushdev International Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Pooja Dhingraa

RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
वसूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad

06.02.2026

Ahmedabad

